

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/266/2022
NAME OF THE COMPANY	Masti Health and Beauty Pvt Ltd
NAME OF THE PETITIONER(S)	Lifetime wellness RX International Ltd
NAME OF THE RESPONDENT(S)	Masti Health and Beauty Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Ms. Anjali for the Operational Creditor.
Ld. Counsel Mr. K V Raman for the Corporate Debtor.

At the request of the Proxy Counsel for the OC, **matter is adjourned to 23.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)